

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**EIGHTH LOK SABHA**

**Legislative Branch-II**

○  
**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
**(Eighth Lok Sabha)**

**SIXTY-EIGHTH REPORT**  
**(Presented on 9.8.1989)**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-eighth Report.

2. The Committee met on 7 August, 1989 for—

I. Classification and allocation of time for discussion of the Widows' Welfare Bill, 1989 by Shrimati Basavarajeswari under clauses (b) and (c) of the rule 294(1) of the Rules of Procedure.

II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 11 August, 1989.

*Classification and allocation of time to Bill*

3. The Committee considered classification and allocation of time to the Widows' Welfare Bill, 1989 by Shrimati Basavarajeswari.

4. After considering all aspects of the Bill, the Committee recommend that the Bill be placed in category 'A' and 2 hours be allotted for its discussion.

*Allocation of time to Resolutions*

5. The Committee recommend allocation of time to resolutions as follows:—

- (1) Resolution by Shri Janak Raj Gupta regarding development of hilly and backward States. 2 hours
- (2) Resolution by Shri Syed Shahabuddin regarding 15-Point Programme for Minorities. 2 hours
- (3) Resolution by Dr. G.S. Rajhans regarding regional imbalances. 2 hours

*Recommendations*

6. The Committee recommend that—

- (i) the classification and allocation of time to the Bill, as shown in paragraph 4 above, be agreed to by the House; and
- (ii) the allocation of time to resolutions, as shown in paragraph 5 above, be agreed to by the House.

**NEW DELHI;**  
**August 7, 1989**

**Sravana 16, 1911 (Saka)**

**M. THAMBI DURAI,**  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*